

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 5859 of 2015**

**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

**06/Dated: 25<sup>th</sup> June, 2020**

Heard learned counsel for the parties through V.C.

2. At the request of the learned counsel for the State, put up this case on 13<sup>th</sup> July, 2020.

Amardeep/

**(Deepak Roshan, J.)**